

COURT-I

**BEFORE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 150 OF 2016 &
IA NO. 321 OF 2016**

Dated: 4th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s. Siwana Solar Power Project (P) Ltd. Appellant (s)

Vs.

Haryana Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. Hemant Singh
Mr. Piyush Singh

Counsel for the Respondent (s) : Mr. Nishant Ahlawat for R.1
Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R.2

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 19.08.2016 after serving copy on the other side.

List the matter on **28.09.2016.**

**(I.J. Kapoor)
Technical Member**

ts/mk

**(Justice Ranjana P. Desai)
Chairperson**